

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:143  
ANSWERED ON:26.07.2010  
BACKWARD REGIONS GRANT FUND  
Singh Shri Jagada Nand

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether the funds are being provided under Backward Regions Grant Fund (BRGF) to remove regional imbalances development during the last three years and current year;
- (b) if so, the details of funds released and utilized during the above period, State-wise;
- (c) whether States are not receiving the allocation as per the sanctioned budget during the last four years;
- (d) if so, the details thereof;
- (e) whether some States have failed to utilize the sanctioned amount timely;
- (f) if so, the details thereof; and
- (g) the other steps being taken to remove the regional imbalances?

**Answer**

MINISTER OF PANCHAYATI RAJ (Dr. C.P. JOSHI)

(a): Yes Sir, Since 2006-07, the Ministry of Panchayati Raj is releasing funds to the States under the Backward Regions Grant Fund (BRGF) to redress regional imbalances in development.

(b): The details of funds sanctioned and utilized under the BRGF are at Annex.

(c) & (d): Funds under the BRGF are released against the proposals received from the States comprising of District Plans duly consolidated by the District Planning Committees and approved by the State High Powered Committee, Utilization Certificates (UCs) and Progress Reports for earlier releases. Because of non-submission of the proposals in time, none of the 27 States have been able to claim their full allocation as per the sanctioned budget since 2006-07.

(e) & (f): The UCs have become due for all funds sanctioned till 31.03.2009. The States of Assam, Jammu & Kashmir, Maharashtra, Meghalaya and Uttarakhand have to report utilization for substantial portion of funds released to them.

(g): The Ministry of Panchayati Raj does not propose to implement any other scheme than the BRGF to remove the regional imbalances.

Annex

Annex referred to in part (b) of Lok Sabha Unstarred Question No.143 to be answered in 26.7.2010

BRGF Grants: Status of State-wise Funds Released and Utilized during 2007-08 to 2010-11 (As on 22/07/2010)

Amount in Rs. crore

S.No.	State	2007-08 to 2009-10 Funds Released	2007-08 to 2009-10 Utilization Reported	2010-11# Release
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1.	Andhra Pradesh	922.65	844.56	209.12
2.	Arunachal Pradesh	25.74	9.83	0.00
3.	Assam	169.24	51.61	0.00
4.	Bihar	1478.72	1095.58	51.83
5.	Chhattisgarh	646.43	520.36	24.34
6.	Gujarat	102.64	5.50	0.00
7.	Haryana	70.60	63.56	4.60

8.	Himachal Pradesh	78.48	49.91	0.00
9.	Jammu And Kashmir	49.78	10.01	0.00
10.	Jharkhand	520.45	197.21	0.00
11.	Karnataka	197.74	142.44	31.49
12.	Kerala	47.39	16.30	0.00
13.	Madhya Pradesh	1042.51	709.88	0.00
14.	Maharashtra	257.99	169.73	129.57
15.	Manipur	76.99	47.26	0.00
16.	Meghalaya	61.01	24.26	0.00
17.	Mizoram	42.45	37.21	11.33
18.	Nagaland	108.24	77.75	0.00
19.	Orissa	733.23	623.23	120.90
20.	Punjab	15.08	11.82	11.82
21.	Rajasthan	625.82	455.57	46.76
22.	Sikkim	24.26	17.67	0.00
23.	Tamil Nadu	175.60	140.93	0.00
24.	Tripura	20.36	7.68	0.00
25.	Uttar Pradesh	1146.91	1056.57	408.53
26.	Uttarakhand	9.00	0.00	0.00
27.	West Bengal	532.92	430.96	101.98
	Total	9182.23	6817.39	1152.27

# Utilisation Certificates are due only for releases upto 31.03.2010.